

Court-II
Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

Appeal No. 255 of 2013

Dated : 4th December, 2015

Present : Hon'ble Mr. Justice Surendra Kumar, Judicial Member
Hon'ble Mr. T. Munikrishnaiah, Technical Member

In the matter of:

Delhi Transco Ltd. Appellant(s)
Versus
Delhi Electricity Regulatory Commission & Ors. Respondent(s)

Counsel for the Appellant (s) : Mr. Anand K. Ganesan
Ms. Swapna Seshadri

Counsel for the Respondent (s) : Mr. Pradeep Misra
Mr. Manoj Kr. Sharma for R-1

Mr. Alok Shankar,
Ms. Smriti Mishra
Mr. Gaurav Singh for R-4

ORDER

The instant Appeal is Part Heard and conclusion of arguments from both sides is not possible today because of paucity of time.

Post this Appeal for arguments of the respondent as well as rejoinder submissions of the appellant, if any, on **16th December, 2015.**

(T. Munikrishnaiah)
Technical Member

(Justice Surendra Kumar)
Judicial Member

rkt/vt